

HIGH COURT OF HIMACHAL PRADESH, SHIMLA

(3rd List – PEON etc. – Regular)

FINAL RESULT & ALLOCATION OF CIVIL AND SESSIONS DIVISIONS

**for the Post(s) of Peon/ Orderly/ Chowkidar/ Safai Karamchari/
Chowkidar-cum-Safai Karamchari (Class-IV) (on Regular Basis) on
the Establishment of District Judiciary.**

(in response to Advt. No. HHC/Admn.3 (55)/2017- dated 14.09.2022 & Subsequent Addendum dated 12.10.2022)

NOTE(S):-

1. Result against 01 Regular post {on account of Non-joining at Hamirpur Division} is declared along with the allocation of Civil & Sessions Division(s), solely on the basis of the Merit List & availability of post.
2. The result regarding Contractual & Daily Wage Post(s) will be declared, after the joining of candidate.
3. Appointment Letter(s) will be issued by the concerned District & Sessions Judge(s).

Sr. No.	Roll No.	Name of the Candidate	Father/ Husband's Name	Category	Division(s) allocated {Firstly on the basis of Merit & thereafter availably of Post(s)}	Total Marks
1	517592	MUSKAN SHARMA	VISHAVNATH	UR	HAMIRPUR	82.19

**-Sd-
District & Sessions Judge (L/TR),
High Court of HP, Shimla-1.
Dated: 11.10.2023**
